

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
Original Application No. 213/2025/EZ

Pramod Kumar Hembram ... Petitioner.  
Versus  
State of Odisha & others ...Opp. Parties.

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Cuttack

  
Advocate for the Opp. Party No.6

Date: 21/2/2026

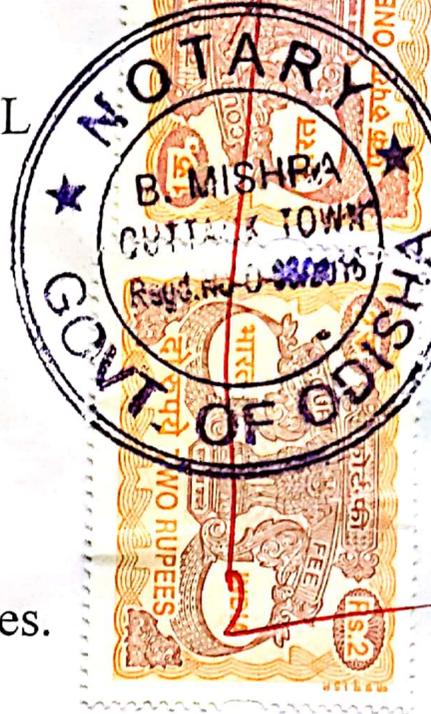
(AMITAV TRIPATHY)  
(ENROLLMENT No.O-899/2001)

Mob: 9437313033

Email id - Amitav 590@gmail.com.

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
Original Application No. 213/2025/EZ



Pramod Kumar Hembram ... Petitioner.  
Versus  
State of Odisha & others ...Opp. Parties.

**COUNTER AFFIDAVIT ON BEHALF OF**

**OPP. PARTY NO. 6**

I, Shri NBS Rajput, IAS, aged about 55 years, now working as the Chairman-cum-Managing Director (CMD), Orissa State Road Transport Corporation (OSRTC), At-Paribahan Bhawan, Old Bus Stand, Sachivalaya Marg, P.O.-Ashok Nagar, P.S.- Capital Bhubaneswar, Dist.- Khordha, do hereby solemnly affirm and state as follows:-

1. That I am now working as CMD in Orissa State Road Transport Corporation, and I have gone through the Original application filed by the petitioner and understood the contents thereof.
2. That the petitioner has filed the aforesaid Original application challenging the mass falling of trees on dated. 17.12.2025 for

*Handwritten signature/initials*

*NBS Rajput*  
Chairman Cum Managing Director  
O.S.R.T.C., Bhubaneswar

Byomakesh Mishra  
Advocate  
Notary, Cuttack Town

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construction of bus stand under Atal Bus Stand Scheme at Baripada.

3. That the aforesaid Original application was filed by the petitioner with the following prayer,

Hon'ble NGT may be pleased to pass the directions,

(i). Hold and declare that the felling of trees without approval from Central Government under Van Sanrakshan Evam Samvardhan Adhiniyam 1980 is illegal.

(ii). Direct the DM to find alternate land for the ISBT and Assess the actual number of trees felled by counting the stumps.

(iii). Direct the state respondents to restore the land to its pristine condition.

(iv). That the Hon'ble Tribunal may call for a report from State Biodiversity Board regarding the status of Biodiversity Management Committee and People Biodiversity Register in Baripada Municipality Area where the present site for proposed ISBT is located.

4. That before going to the averment made in the Original Application the following points need to be mentioned before this Hon'ble Tribunal for better adjudication.

Byomakesh Mishra  
Advocate  
Notary, Cuttack Town  
Govt. of Odisha  
Regd.No-06/2018

NBS  
Rajput

Chairman Cum Managing Director  
O.S.R.T.C., Bhubaneswar

  
AJV

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A. The Government of Odisha has been developing modernised Bus stands at various locations of the State of Odisha under Atal Bus Stand Scheme as per requirement of the people.

B. Accordingly, respective District Administration have been requested for identifying and handing over suitable patches of land area for the purpose of development of Bus stands.

C. The Collector & District Magistrate, Mayurbhanj, vide their letter No.41 dated 03.01.2025 has communicated to the Chairman-cum-Managing Director (CMD), Odisha State Road Transport Corporation (OSRTC), regarding the identification and selection of suitable land area at Baripada of Mayurbhanj District at Mouza- Chhancha, Area- Ac.5.00 dec., Khata No.267, Plot No. 148/1193/1, 189/1194/1, 148/1192, 148/1191, 148/1235, 148/1234, 148/1188/1, 170/1, 161/1, 148/1.

D. Accordingly, requisition has been sent by OSRTC for alienation of the recommended land area in favour of Commerce and Transport (T) Department vide office letter No. 3107 dated 07.03.2025 and also requesting for demarcation & handing over of Advance Possession of the land for construction of Bus stand vide OSRTC Office letter No.3186 dated 11.03.2025 to the Collector & District Magistrate, Mayurbhanj.




Chairman Cum Managing Director  
O.S.R.T.C., Bhubaneswar

Byomakesh Mishra  
Advocate  
Notary, Cuttack Town  
Govt. of Odisha

E. Thereafter, as per letter No. 3103 dated 16.08.2025 of the Divisional Manager, Baripada (C) Division, OFDC Ltd, the Divisional Forest Officer, Baripada, vide his letter No.7656/3F dated 16.09.2025 has issued No Objection Certificate (NOC) for felling of trees in respect of the land site selected for development of Bus stand at Baripada, subject to the conditions of compensatory plantation and deposit of an amount Rs. 57,06,799/- with OFDC Ltd, towards project cost as estimated by OFDC, Baripada Division.

F. Accordingly, OSRTC has released the amount in favour of the Divisional Manager, OFDC Ltd., Baripada Division, as communicated to them vide OSRTC Office letter No.14686 dated 12.12.2025.

G. Now the said land area, as applied for by OSRTC, has been recorded in favour of Commerce and Transport(T) Department, Government of Odisha for the purpose of construction of Bus stand at Baripada.

H. After handing over possession with demarcation of the said land area free of encumbrances and in appropriate feasible condition by the District Administration, Mayurbhanj to

Byomakesh Mishra  
Advocate  
Notary, Cuttack Town  
Govt. of Odisha

NBS Rajput

Chairman Cum Managing Director  
O.S.R.T.C., Bhubaneswar

*[Handwritten signature]*

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OSRTC, further initiative shall be taken by OSRTC for development of the Bus stand project at Baripada at the selected site.

4. That in reply to Paragraph 1 to 22 it is humbly submitted here that it is a matter of record and needs no comment.

5. That this deponent has reserved his right to submit further affidavit, if necessary, at the time of hearing.

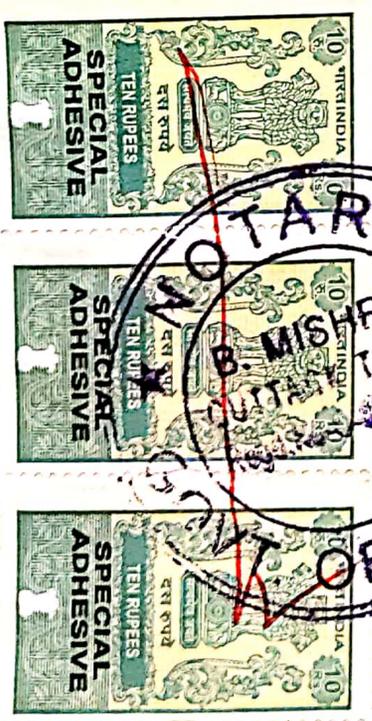
Cuttack.

Identified by  
A.K. Bchera  
Advocate  
Date: 21/02/2026

NBS Rajput  
DEPONENT  
Chairman Cum Managing Director  
O.S.R.T.C., Bhubaneswar

CERTIFICATE

Certified that due to non-availability of cartridge papers, this petition is being typed in thick white papers.



Date: 21/02/25

*Acharya*

Advocate for the Opp. Party No. 2

(AMITAV TRIPATHY)  
(ENROLLMENT No. O-899/2001)  
Mob: 9437313033

Email id - Amitav590@gmail.com

Solemnly Sworn before me by... NBS Rajput  
being identified by... A.K. Bchera Advocate  
at Cuttack dated... 21/02/2026

B. MISHRA  
NOTARY, CUTTACK  
21/02/26

# VAKALATANAMA

IN THE COURT OF the National Green Tribunal  
Eastern Zone Bench, Kolkata

O.A No 213/2015/EZ

Pranod Kuman Hembram

Plaintiff/Petitioner  
Appellant/Petitioner

**Versus**

State of odisha & others.

Defendant/ Opp. Party  
Respondent/Accused

Know all me by these present that by this Vakalatanama

I/We Sri N.B.S Rajput, IAS, CMD, O.S.R.T.C.,  
At - Panibahan Bhawan, Old Bus Stand, Sachivalaya  
Mang, P.O - Ashok Nagan, P.S - Capital, Dist - Ichhalka  
(Respondent - No - 6)  
Plaintiff/Defendant/

Appellant

/Respondent/petitioner/Opposite party in the aforesaid suit/ Appeal Case do hereby appoint and retain. Sri Amitav Tripathy, Legal Retainer ENO-0-89/2001  
MOB-9437313023

ASHOK KUMAR BEHERA ENO-0-353/2018 MOB-8260024454  
Advocate (s) to appear for me/us in the above case and to conduct and proceure/defend and all proceedings that may be taken in respect of any application connected with the same or any decry or order passed there in including all applications for return of documents money payable to me/us and also to review in appeals under Orissa High Court I/We authorise my/our Advocate(s) to admit any compromise lawfully entered in the said case.

Dated the 11/02/2026

Received from the Executant(s) satisfied and accepted as I hold no brief for the other side.

N B S Rajput

SIGNATURE OF THE EXECUTANTS

Chairman Cum Managing Director  
O.S.R.T.C., Bhubaneswar

Advocate

Accepted as above

[Signature]  
Advocate

# VAKALATANAMA

IN THE COURT OF the National Green Tribunal  
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**Versus**

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N B S Rajput

SIGNATURE OF THE EXECUTANTS

Chairman Cum Managing Director  
O.S.R.T.C., Bhubaneswar

Advocate

Accepted as above

[Signature]  
Advocate